101 Written Answers [5 NOV. 1982]

tion. Under the Krishi Vigyan Kendra for Scheduled Castes/Scheduled Tribes, 15 such Kendras will be set up in selected districts having Scheduled Castes and Scheduled Tribes concentration. These Kendras will impart vocational training to these communities in the field of agriculture and allied areas. Under another scheme included in the Sixth Five Year Plan, the ICAR provides post-matric scholarships for Scheduled Castes and Scheduled Tribes candidates for undergoing education in agriculture and allied sciences. The ICAR has also made provision for reservation of 20 per cent seats for senior and junior fellowships for Scheduled CasteS/Scheduled Tribes candidates.

(d) The programmes of the Department of Agriculture and Cooperation are generally area-based and not beneficiary-oriented. Hence, information on the number of beneficiaries including the Scheduled Castes families is not available.

Recruitment cell for Scheduled Castes/ Scheduled Tribes

2371. SHRI PANDURANG DHARMAJI JADHAV; Will the Minister of AGRICULTURE b_e pleased to state:

(a)'what is the total budget meant for expenditure by the Agriculture Ministry for the last three years;

(b) what is the amount allocated for development purposes excluding the administrative expenditure and whether there i_s any provision for SC/ST welfare;

(c) whether his Ministry has set up a Cell for the welfare and recruitment of SC/ST; and

(d) if not, by when his Ministry is likely to set up a separate Sche duled C.'.stes/Scheduled Tribes Wel fare and Recruitment Cell?

THE MINISTER OF STATE IN THE MINISTRIES OF AGRICULTURE AND RURAL DEVELOPMENT (SHRI R V. SWAMINATHAN): (a) to Questions 102

to (d) The information is being collected and will be laid on the Table of the Sabha.

Co-ordination of relief! measures for fishing and marine products

2372. SHRI KRISHNA MOHAN BHAMIDIPATI: SHRI K. V. R. S. BALA SUBBA RAO; Will the Minister of AGRICULTURE be pleased to state-.

(a) whether Government have taken action to coordinate relief measures for fishing and marine products with other Departments; and

(b) the details of the measures taken in this regard in the last six months?

THE MINISTER OF STATE IN THE MINISTRIES OF AGRICULTURE AND RURAL DEVELOPMENT (SHRI R. V. SWAMINATHAN): (a) Yes, Sir.

(b) Coordination of relief measures is effected through meetings of the inter-Departmental Committees like the Shipping Development Fund Commitiee and Marine Products Export Development Authority.

Reliefs to the fishing industy

2373. SHRI KRISHNA MOHAN BHAMIDIPATI:

-SHRI K. V. R, S. BALA SUBBA RAO:

Will the Minister of AGRICULTURE be pleased to state;

(a) whether Government have received representations for reliel tO the Fishing Industry;

(b) the reasons for Government's delay in implementing the Excise reliefs on fuel oil for aU fishing boats; and

(c) the expected time schedule for implementation of relief and assis tance to the Fishing Industry?